#### **GOVERNMENT OF INDIA**

## MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

#### LOK SABHA

#### **STARRED QUESTION NO. 46\***

#### **TO BE ANSWERED ON JULY 20, 2016**

#### STREET VENDORS ACT

### No. 46\* SHRI RAVNEET SINGH: SHRI SHARAD TRIPATHI:

Will the Minister of HOUSING AND URBAN PROVERTY ALLEVIATION be pleased to state:

- a) the status of implementation of the Street Vendors Act, 2014;
- b) the States which have formulated the rules under the above Act so far;
- c) the details of erring States along with the reasons for nonformulation of rules under the above Act; and
- d) whether some State Governments including Punjab have taken steps for the protection of livelihood of urban street vendors under the Act and if so, the details thereof and if not, the reasons thereto?

#### ANSWER

# THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a) to (d): A Statement is laid on the table of the House.

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# STATEMENT REFFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION No. 46\* FOR ANSWER ON 20.07.2016 REGARDING STREET VENDORS ACT

(a) to (c): The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 provides for framing of Rules by the appropriate Government. The Central Government is the "appropriate Government" in case of Union Territories without Legislature. The respective States/UTs are the 'appropriate government' in case of the States and Union Territories with Legislature.

Central Government being the appropriate Government has notified the Rules under the said Act for the Union Territories of Chandigarh, Andaman & Nicobar Islands, Lakshadweep, Daman & Diu and Dadra & Nagar Haveli on 28<sup>th</sup> July, 2015.

(d): In accordance with the provisions of the Act, it is incumbent upon States/UTs to take steps to protect livelihood of urban street vendors. Accordingly, Punjab has formulated the Rules and Scheme under this Act and has completed the statutory task of making plans, bye-laws and constitution of Town Vending Committees. It has taken steps for protection of livelihood of urban street vendors.

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